## [Shri Subodh Kant Sahay]

on the programme and its implementation for accelerating the Spread and development of Hindi and its progressive use for the various official purposes of the Union for the year 1988-89. [Placed in Library See No. LT-1841|91)

II. A copy in (English and Hindi) of the Ministry of Home Affairs Notification G.S.R No 503, dated the 18th August, 1990, publishing the Central Industrial Security Force (Third Amendment) Rules, 1990, under sub-section (3) of section 22 of the Central Industrial Security Force Act, 1968. [Placed in Library. See No. LT-1839/91]

III. A copy (in English and Hindi) of the Ministry of Home Affairs Notification S.O. No. 799(E), dated the 16th October, 1990, publishing the Assam State Pharmacy Council (Reconstitution and Reorganisation) Order, 1990, under sub-section (4) of section 5 of the Inter-State Corporations Act, 1957. [Placed in Library. See No LT-

1837/91]

IV. A copy (in English and Hindi) of the local Self Government Department Notification No. F. 11/66/ 86-LSG dated the 4th September, 1990, publishing the Ministry of Home Affairs Order No. U. 14011/ 160/89-Delhi, dated the 4th September, 1990 thereby amending Order No. U. 14011/160/89-Delhi (ii) dated the 6th January, 1990 under sub-section (3) of section 490 of the Delhi Municipal Corporation Act, 1957. Placed in Library. See .. No. LT-1840[91]

- Report and Accounts (1989-90) of the Artificial Limbs Manufacturing Corporation of India, Kanpur and related papers.
- II. Report (1989-90) of the Employees
  State Insurance Corporation.

श्रम मंत्रालय में राज्य मही ग्रौर कल्याण अंत्राराय में राज्य मंत्री (श्री रामजी लाल मुमल) महोदया, मैं ग्रापकी श्रनुमति से निम्नलिखित पत्न सभा पटल पर रखता ह

- I. कम्पनी श्रधिनियम, 1956 की धारा 619-क की उपधारा (1) के श्रधीन निम्नलिखित पत्नो की एक-एक प्रति (श्रंग्रेजी तथा हिन्दी में) .—
- (i) 1989-90 के वर्ष के लिए भारतीय कृतिम ग्रंग विनिर्माण निगम, कानपुर का सत्नहवां वार्षिक प्रतिवेदन ग्रौर लेखे, लेखाग्रों पर लेखापरीक्षको के प्रति-वेदन ग्रौर उस पर भारत के नियंत्रक महालेखापरीक्षक की टिप्पणियों सहित ।
- (ii) निगम के कार्यकरण की सरकार द्वारा समीक्षा ।

[Placed in Library. See No LT-1851/91 for (i) and (ii).]

II. कर्मचारी राज्य बीमा ग्रधिनियम, 1948 की धारा 36 के ग्रधीन, 1989- 90 के वर्ष के लिए कर्मचारी राज्य बीमा निगम के वार्षिक प्रतिबेदन की एक प्रति (ग्रंग्रेजी तथा हिन्दी में) । [Placed in Library See No. LT-1848-A|91]

- I. Report (1989-90) of the Employees' Provident Fund Organisation, New Delhi.
- II. Report and Accounts (1988-89) of the National Labour Institute, New Delhi and other related papers.
- III. Notifications of the Ministry of Labour.

महोदया, मैं निम्निलिखित पत्नों की एक-एक प्रति संग्रेजी (तथा हिन्दी में) भी सभापटल पर रखता हूं:

I. 1989-90 के वर्ष के लिए कर्मचारी भविष्य निधि और प्रकीण उपबंध